

Ilmenite and Monazite

490. Shri Kumaran: Will the Prime Minister be pleased to state

(a) the current prices of ilmenite and monazite, and

(b) the price at which ilmenite is sold by India to the U S and the U K buyers?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The reference is presumably to prices of ilmenite and monazite prevailing in the world market. If so, the information is not readily available. The prices of these minerals vary from country to country, and there is no standard world price.

(b) The price at which ilmenite is sold by India to buyers in U S A and U K is the same and varies from £4/10 to £5/- per long ton, naked at works, depending upon the quantity purchased in a year.

Houses for Industrial Workers

491. Shri Wasnik: Will the Minister of Works, Housing and Supply be pleased to state

(a) whether it is a fact that large number of houses built for the industrial workers are unoccupied, and

(b) if so, the reasons thereof?

The Minister of Works, Housing and Supply (Shri K C Reddy): (a) and (b). Out of about 55,000 houses built so far, over 44,000 have already been occupied or are being allotted. About 10,000 houses will be allotted on completion of external and internal services. About 700 houses had not been occupied because of the workers' unwillingness to pay even the subsidised rent, or for other miscellaneous reasons.

Rural Housing

492. Shri Onkar Lal: Will the Minister of Works, Housing and Supply be pleased to state whether any amount

has been allotted to Rajasthan for Rural Housing during the Second Five Year Plan period?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): The sum of Rs 10 crores available for rural housing in the Second Five Year Plan has not so far been allocated to States, as the rural housing programme has not yet been finalised. The programme is likely to be finalised soon. In the meantime, allocations of a token character have been made to States in the current financial year. A sum of Rs 2.30 lakhs has been allocated to Rajasthan.

खेतिहर मजदूर

४९३ श्री लच्छीराम: क्या अब और रोजगार मन्त्री यह बताने की कृपा करेंगे कि

(क) देश में खेतिहर मजदूरों तथा उनके आश्रितों की संख्या कितनी है,

(ख) इन मजदूरों को औसत मासिक आमदनी क्या है, और

(ग) उन के कल्याण के लिये सरकार द्वारा अब तक क्या कार्यवाही की गई है?

अभ्य उषर्षर्षी (श्री आशिष अली):

(क) और (ख) १९५०-५१ में हुई अन्विल भारत, खेतिहर मजदूरों की जाच के अनुसार खेतिहर मजदूरों की संख्या लगभग साढ़े तीन करोड़ है और उनके आश्रितों की संख्या भी इतनी ही है। खेतिहर मजदूर परिवार को मासिक औसत आमदनी लगभग मबा सैंस रुपय और एक मजदूर को माहवार औसत आमदनी करीब ८ रुपय ६६ नये पैसे है।

(ग) न्यूनतम बतन कानून से राज्य सरकार खेतिहर मजदूरों का न्यूनतम बतन निश्चित करती है। खेतिहर मजदूरों के फायदे के लिये दूसरी पंचवर्षीय योजना के अन्तर्गत कई-एक योजनायें हैं, जैसे मजदूर सहकारी

संस्वाये बनाना, ग्रामोण उद्योग विकास, देहातो आवास कार्यक्रम और भूमिहीन मजदूरों का पुनर्वास, आदि। ग्रामोण और सब उद्योग विकास, जिस पर कि योजना में अधिक जोर दिया गया है, लोतिहर मजदूर को ऐसे प्रबसर देगा जिन से वे भयन। ग्रामदनी बढा सकें। सामुदायिक विकास कार्यक्रमों का लक्ष्य भी उन के रहन-सहन के स्तर को ऊचा उठाना है।

Indian High Commissioner in U.K.

494 Shri Mohamed Imam. Will the Prime Minister be pleased to state

(a) the expenditure incurred on the High Commissioner's Office in London during 1956-57,

(b) the total number of employees in that office, and

(c) how many of these officers are paid more than Rs 3000 per month?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru). (a) Rs 1,58,52,788 73

(b) 1306

Vide statement enclosed [See Appendix III, annexure No 96]

(c) Except the Head of the Mission, no one draws a salary of Rs 3000/ p m Including foreign allowance and house rent allowance, however, 17 officers draw total emoluments ex ceedings Rs 3000/- p m

**ESSENTIAL COMMODITIES
(AMENDMENT) BILL***

Mr. Speaker: Shri A P Jain

Shri V. Raju (Visakhapatnam) On a point of order

The Minister of Food and Agriculture (Shri A. P. Jain): I beg to move for leave to introduce

Mr. Speaker: What is the point of order?

Shri V. Raju: According to procedure, the list of work for the coming week should be given to us by the Minister of Parliamentary Affairs Also the list for today was already provided to us earlier, and now the Minister rises to introduce this very important Bill I am also given the impression that he is not merely going to introduce it but also to push it through—I mean have it passed—during the current session No such suggestion was made in the Business Advisory Committee also when the work for the current session was taken up

Therefore, it is rather surprising that Bills are introduced without any knowledge of Members, either of the Business Advisory Committee or of this House If an important Bill of this nature, the Essential Commodities (Amendment) Bill, suggesting procurement of food stocks because of the hoarding that is taking place in the country, is to be introduced and also rushed through, I would suggest that the session might be extended—this is only to facilitate Government to do it, I am not saying that they should—by a few more days to give Members the necessary opportunity to go through the Bill and stick to the procedure correctly, otherwise, it would be an infringement of our rights

Shri Mohamed Imam (Chitaldrug) May I supplement what my hon friend has said? I would like to know before leave is sanctioned whether public opinion has been gathered and whether the States have been consulted in this matter, because this is a very important measure We have had the sad experience before of food control

The Minister of Finance (Shri T. T. Krishnamachari): There is no motion before the House Apparently, hon.